

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:2313

ANSWERED ON:04.12.2000

STRIKE BY POSTAL EMPLOYEES

GULAM MEHMOOD BANATWALLA;MANIBHAI RAMJIBHAI CHAUDHARY;RAMSHETH THAKUR

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is growing discontent among the postal workers with threats for agitation;
- (b) if so, the details of their main demands;
- (c) the reaction of the Government to these demands;
- (d) whether there was any agreement with the postal employees after their last strike/agitation;
- (e) if so, details of the agreement;
- (f) the action taken with respect to the said agreement; and
- (g) the steps being taken to solve the issue and avert agitation by postal employees ?

Answer

THE MINISTER OF STATE IN THE MINISTRY COMMUNICATIONS (SHRI TAPAN SIKDAR)

a) No, Sir. However some Postal Unions have given notice of strike w.e.f.5-12-2000.

(b) Demands are:-

1) Implementation of the positive recommendations of Justice Charanjit Talwar Committee for the Extra Departmental Employees with particular reference to grant of Status and Pension.

2) Implementation of agreed proposals signed on 18.12.98 regarding:-

(i) Upgradation of pay scales of Gr. `D` at Entry/TBOP/BCR levels.

(ii) Implementation of upgraded pay scales of Postmen/Mail Guards w.e.f. 1.1.96 & upgraded pay scales at TBOP/BCR levels.

(iii) Upgradation of pay scales of Head Mail Peons.

(iv) Upgraded pay scales to Postal Asstts/Sorting Asstts at TBOP/BCR/HSG-I levels.

(v) Upgraded pay scales to Postal Accounts Staff.

(vi) Additional Increments to Drivers/Work Shop Staff/PO&RMS Accountants.

(vii) Upgradation of pay scale of Stenographers.

(viii) Issues of Casual Labourers.

3) Upgradation of 10% of BCR posts to HSG-I in Clerical Cadre and provision of similar percentage of posts of HSG-I in all cadres viz. Postmen/Mail Guards, Group `D` etc. in the Department of Posts.

4) Filling up of all vacant posts in all cadres in the Department of Posts.

(c) Government is in close liasion with the unions.

(d) No, Sir.

(e) Does not arise.

(f) Does not arise.

(g) The Government is in close liasion with the Unions directly and through the Chief Labour Commissioner.